

(b) if so, whether the Government have examined the Press report; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJARAL) : (a) Yes, Sir.

(b) and (c). The news report is not correct.

[Translation]

Private Sector in Road Development

1371. KUMARI UMA BHARATI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government have formulated any scheme to encourage private companies to participate in road development projects;

(b) if so, the details thereof; and

(c) the time by which the above mentioned scheme will be implemented?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (c). Yes, Madam. The Government has decided to involve private sector in road construction on Build, Operate and Transfer (BOT) basis. Necessary amendment in the National Highways Act, 1956 for allowing private sector participation in the development of National Highways has already been carried out in June, 1995 for the purpose and the scheme is already in implementation stage.

[English]

Enrolment Capacity of Kendriya Vidyalaya System

1372. SHRI SOUMYA RANJAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the total number of schools sanctioned, number of posts of teachers and enrolment capacity of the Kendriya Vidyalaya system during the academic year 1995-96, State-wise; and

(b) the total number of teachers actually in service and the total number of students actually on the rolls during the academic year, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b). There were a total 838 Kendriya Vidyalayas during 1995-96 including 22 New Kendriya Vidyalayas opened during 1995-96.

As against sanctioned strength of 34,065, 31,017 teachers were in position during 1995-96

Information regarding enrolment capacity and actual number of Students enrolled during 1995-96 is being collected and will be laid on the Table of the Sabha.

National Malaria Eradication Programme

1373. DR. ARUN KUMAR SARMA :
SHRI MOHAN RAWALE :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Governments of Assam and Maharashtra have submitted a proposal to the Union Government for application of the National Malaria Eradication Programme in the States including tribal and hilly areas;

(b) if so, the details thereof; and

(c) the decision taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c). The National Malaria Eradication Programme (NMEP) is already in operation throughout the country including Assam and Maharashtra with increased input in tribal and hilly areas.

100% Central assistance under NMEP is already being provided to the State of Assam since December 1994 which covers the whole of Assam including tribal and hill areas of the State. Maharashtra State is being assisted under the National Malaria Eradication Programme on a 50:50 sharing basis between the Central and State Government.

Besides, for the purpose of intensification of Malaria Control Activities in the tribal areas of seven peninsula States including Maharashtra, a Malaria Control Project for obtaining external assistance in currently under formulation.

AIDS Control

1374. SHRI MANIKRAO HODLYA GAVIT :
SHRI PARASRAM BHARDWAJ :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the World Health Organisation are providing assistance to control AIDS in the country;

(b) if so, the assistance received during the last three years from each of the organisation;

(c) the amount released to the State Government during the above period, State-wise;

(d) the percentage of annual allocation utilized over these years;

(e) the reasons for failure to ensure better utilization of WHO funds;

(f) whether the Government are aware that in Mumbai, cases of Toxoplasma (brain lesions) are occurring more frequently as compared with other parts of the world; and

(g) if so, the reaction of the Government in this regard?